

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 16 /2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th February, 2017, 10.30 A.M

Name of the Company		Sree Equipment Finance Ltd -Versus- Sree Metaliks Limited	
Under Section		14	I.B.C
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. NITU PODDAR, PLS
2. VINOD KOTHARI, PLS

SREE Equipment
Finance

3. S.M. GUPTA, Interim Resolution Professional
F.C.S.

Nitu Poddar
28-02-2017
S.M. Gupta
28/2/17

ORDER

Ld. Pr. CS for the Petitioners and the IRP are present.

IRP, Shri S.M.Gupta, has informed that meeting of the Committee of the Creditors was held on 27/02/2017 and report is to be filed within two days. Sri Gupta, IRP is directed to file the report of the meeting of the Committee of the Creditors.

List the matter on 07/03/2017 for further order.

Sd/-
(S. Vijayaraghavan)
Member (T)

Sd/-
(Vijai Pratap Singh)
Member (J)